

DIVISION BENCH

ITEM NO.5

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.214/2024 IN CP (IB) NO.342/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF BARODA V/S M/S BAGHAULI SUGAR & DISTILLERY LTD
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shivam Gautam, Adv.

: *For Applicant/ Monitoring Committee*

ORDER

IA NO.214/2024

Ld. Counsel representing the Applicant is present through VC.

- 1. This application has been filed on behalf of the Monitoring Committee for placing on record the progress report made for implementation of the Resolution Plan. The same is taken on record, subject to just exceptions.**
- 2. Accordingly, IA No.214/2024 stands disposed off.**
- 3. The matter is adjourned for 3rd May, 2024, when the other applications are already listed.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

23rd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*